

**Annexure-7**

**Name of the corporate debtor: Nashik Forge Private Limited; Date of commencement of CIRP: 28/04/2023; List of creditors as on: 16/10/2023**

**List of operational creditors (Government dues)**

Sl. No .	Details claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether related party?						% of voting share in CoC, if applicable
1	Sales Tax Department,	Government of Maharashtra	06-06-23	38,104,105	7,856,345				0.00%			30,247,760	Note 2	
2	Employee State Insurance Corporation	Central Government	18-Jul-23	3,323,951	1,843,289				0.00%			1,480,662	Note 10	
3	MSEDCL Nashik	Government of Maharashtra	18-Aug-23	623,151	550,796				0.00%			72,355	Note 12	
4	Dy Commissioner of Income Tax Circle 1, Nashik	Central Government	18-Aug-23	70,337,360	32,213,922	-			0.00%			38,123,438	Note 16	
5	Nashik Municipal Corporation	Government of Maharashtra	18-Aug-23	144,083	112,693				0.00%			31,390	Note 14	
6	ITO TDS OSD Nashik	Central Government	17-Aug-23	712,467	712,467	-			0.00%			-		
7	Asstt PF commissioner for PF dues, Interest and Damages	Central Government	16-08-2023 and 06/10/2023	21,256,665	6,730,412	-			0.00%			14,526,253	Note 17	
				134,501,782	50,019,924				-			-	84,481,858	

Note - 2 Assessment orders issued after CIRP date, hence dues not considered.

Note 10: No notice of damages received before CIRP date

Note 12: Difference in interest

Note 14: Bill after ICD not considered

Note 16: Revised claim received, assessment order date is after CIRP date

Note 17: PF dues accepted fully ; Interest and damages order after CIRP date, hence not considered